

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

51. C.P. (IB)/1159(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.09.2022**.

NAME OF THE PARTIES: DRN INFRASTRUCTURE PRIVATE LIMITED
VS
MEP INFRASTRUCTURE DEVELOPERS LIMITED

SECTION: 9 of IBC, 2016

ORDER

The hard copy of the Petition is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing on **16.11.2022**.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/